

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2053  
ANSWERED ON 14<sup>TH</sup> DECEMBER, 2023**

**REPAIR/DEVELOPMENT OF STATE ROADS**

**†2053. SHRIMATI DELKAR KALABEN MOHANBHAI:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether the Union Government provides funds from the Central Road and Infrastructure Fund (CRIF) for repair and development of State roads in different States/Union Territories (UTs) of the country;**
- (b) if so, the details of funds provided to the States/UTs including Dadra and Nagar Haveli, Daman and Diu for said purpose during the last three years and the current year;**
- (c) the details of road development projects taken up in Dadra and Nagar Haveli, Daman and Diu under CRIF during the said period along with the time by which said projects are likely to be completed; and**
- (d) the details of measures taken by the Government to expand road infrastructure in Dadra and Nagar Haveli, Daman and Diu?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

- (a) The Ministry allocates funds for State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) Scheme as per**

**the provisions of the Central Road and Infrastructure Fund (CRIF) Act, 2000 amended by the Finance Act, 2019.**

**(b) The Ministry releases funds under CRIF Scheme for various State Governments / UTs based on proposals received from them along with submission of Utilization Certificates of funds released earlier under the scheme.**

**Details of accrual and release of funds for development and maintenance of State roads under CRIF Scheme during the last three years and the current year, separately for the country and the UT of Dadra and Nagar Haveli and Daman and Diu, are as under:-**

<b>Rs. in Crore</b>							
<b>2020-21</b>		<b>2021-22</b>		<b>2022-23</b>		<b>2023-24 (till 30.11.2023)</b>	
<b>Accrual</b>	<b>Release</b>	<b>Accrual</b>	<b>Release</b>	<b>Accrual</b>	<b>Release</b>	<b>Accrual</b>	<b>Release</b>
<b>Country</b>							
<b>6,820.00</b>	<b>6,615.30</b>	<b>6,945.24</b>	<b>6,927.00</b>	<b>7,974.31</b>	<b>7,551.98</b>	<b>9,030.00</b>	<b>4,887.35</b>
<b>UT of Dadra and Nagar Haveli and Daman and Diu</b>							
<b>5.61</b>	<b>5.61</b>	<b>4.80</b>	<b>2.38</b>	<b>5.74</b>	<b>0.31</b>	<b>6.50</b>	<b>0.00</b>

**(c) and (d) The Ministry is primarily responsible for development and maintenance of National Highways (NHs). NH length in the UT of Dadra and Nagar Haveli and Daman and Diu is at present about 59 km. Further, 3 projects of length of about 37 km amounting to about Rs. 380 Crore have been approved for development to 4 Lane. No new state road projects under CRIF have been taken up in the UT during the last 3 years and the current year.**

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